- (a) whether Government are aware that Hepatitis-B is spreading in the country at an alarming rate;
 - (b) if so, the details thereof;
- (c) whether the use of daily items can even spread Hepatitis-B, as reported in the Times of India, dated 14th June, 2002;
- (d) if so, whether Government have formulated any plans to check the spread of this disease; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) to (e) Hepatitis-B spreads due to unsafe sex, unsafe blood transfusion, unsafe injections, etc., and from mother to child. Hepatitis-B is preventable by ensuring safe blood transfusion, safe sex, safe injection practices, etc. Vaccine for Hepatitis-B is also available. Following measures have been taken to prevent Heptitis-B:—

- Guidelines have been issued to mandatory testing of blood in all blood banks.
- Promotion of safe sex under National AIDS Control Programme is advocated.
- Health awareness campaigns under National AIDS Control Programme are held.
- Guidelines have been issued to State Health authorities for use of separate sterile syringes and needles for each injection.
- A pilot project to immunize children against Hepatitis-B in selected cities/districts has been launched under National Immunization Programme.
- Central Government hospital personnel at high risk are being immunized against Hepatitis-B. State Governments have also been advised to take similar steps.

Amount allocated for NPCB

1216. SHRI M.V. RAJASHEKHARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount allocated to various States since 1998 to till date on National Programme for Control of Blindness;

RAJYA SABHA

- (b) whether it is a fact that Government of Karnataka has requested Government to establish a Regional Institute of Ophthalmology in northern part of Karnataka; and
 - (c) if so, the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Since 1998-99, a sum of Rs. 30195.77 lakh has been released to various States/UTs under National Programme for Control of Blindness. Year-wise releases made to State/UTs are given at Statement (See below).

- (b) No such request has been received from the State Government of Karnataka for establishing Regional Institute of Ophthalmology in northern part of Karnataka.
 - (c) Question does not arise.

Statement
National Programme for Control of Blindness

Funds Released as Cast Grants & GIA States/UTs since 1998-99

(As. in takhs)

| State | Year | | Total | | |
|--------------------|-------------|-------------|--------------|--------------|-------------|
| | (1998-1999) | (1999-2000) | (2000-2001)(| 2001-2002) (| (1998—2002) |
| World Bank Project | | | | | |
| Andhra Pradesh | 442.50 | 434.40 | 521.00 | 835.80 | 2695.04 |
| Madhya Pradesh | 976.67 | 740.81 | 699.13 | 463.00 | 3473.00 |
| Maharashtra | 449.25 | 664.88 | 581.00 | 836.00 | 2943.40 |
| Orisaa | 551.08 | 420.25 | 1,107.00 | 300.00 | 2894.53 |
| Rajasthan | 324.50 | 314.18 | 856.00 | 912.00 | 2696.28 |
| Tamil Nadu | 866.85 | 1,009.82 | 857.00 | 1,742.25 | 5139.39 |
| Uttar Pradesh | 806.75 | 789.32 | 588.00 | 2,058.23 | 4944.58 |
| Chhatisgarh | 80.00 | 140.00 | 107.00 | 162.00 | 582.00 |
| Uttaranchal | 60.00 | 50.00 | 15.00 | 140.00 | 328.00 |
| Sub Total | 4557.60 | 4563.65 | 5331.13 | 7449.28 | 21901.65 |

RAJYA SABHA

| State | Year | | | Total | | |
|--------------------|----------------|-------------|-------------|---------------|----------|--|
| | (1998-1999) | (1999-2000) | (2000-2001) | (2001-2002)(1 | 9982002) | |
| Rest of the States | | | | | | |
| Arunachal Pradesh | 8.50 | 15.00 | 31.00 | 34.65 | 96.69 | |
| Assam | 107.15 | 81.50 | 182.90 | 57.50 | 520.09 | |
| Bihar | 156.00 | 108.58 | 275.92 | 72.00 | 723.44 | |
| Delhi | 24.70 | 42.40 | 38.13 | 13.00 | 130.98 | |
| Goa | 63.15 | 14.50 | 41.20 | 18.70 | 146.30 | |
| Gujarat | 157.49 | 404.50 | 384.00 | 142.04 | 1211.54 | |
| Haryana | 101.00 | 169.27 | 178.00 | 102.00 | 608.74 | |
| Himachal Pradesh | 83.53 | 86.25 | 131.00 | 37.00 | 370.25 | |
| Jammu & Kashmir | 92.00 | 40.75 | 106.50 | 80.80 | 359.21 | |
| Jharkhand | 48.00 | 46.00 | 54.00 | 15.30 | 215.30 | |
| Kamataka | 258.01 | 352.20 | 290.20 | 259.20 | 1330.39 | |
| Kerala | 91.57 | 263.39 | 270.50 | 124.50 | 806.30 | |
| Manipur | 25.91 | 9.00 | 41.60 | 36.15 | 122.93 | |
| Maghalaya | 23.75 | 21.00 | 60.10 | 66.00 | 192.91 | |
| Mizoram | 25.75 | 26.50 | 55.40 | 25.30 | 139.99 | |
| Nagaland | 64.10 | 14.00 | 40.58 | 47.15 | 172.18 | |
| Punjab | 56.60 | 199.61 | 117.60 | 55.20 | 483.66 | |
| Sìkkim | 26.30 | 15.25 | 26.60 | 5.60 | 81.67 | |
| Tripura | 50. 8 9 | 35.39 | 68.80 | 372.20 | 547.55 | |
| West Bengal | 141.70 | 194.10 | 275.00 | 120.40 | 787.95 | |
| A & Nicobar | 7.80 | 10.67 | 3.75 | 8.10 | 37.32 | |
| Chandigarh | 10.60 | 11.44 | 11.00 | 8.00 | 48.04 | |
| D & N Havali | 6.70 | 2.50 | 3.75 | 5.80 | 25.75 | |
| Daman & Diu | 7.70 | 9.40 | 4.75 | 4.50 | 34.35 | |
| Lakshdweep | 17.70 | 5.72 | 3.75 | 4.60 | 38.81 | |
| Pandicherry | 5.30 | 20.82 | 14.50 | 5.75 | 50.37 | |
| Sub-Total | 1661.90 | 2199.74 | 2711.03 | 1721.44 | 8294.11 | |
| Grand Total | 6219.50 | 6763.39 | 8042.16 | 9170.72 | 30195.77 | |